

the Seventh Report of the Business Advisory Committee.

**Shri M. R. Masani (Rajkot):** Sir, would you permit me to say a word on the Business Advisory Committee's Report which the hon. Minister has presented? I am sorry to learn that it has not been decided to drop for the time being the Unlawful Activities (Prevention) Bill. May I appeal to the hon. Minister and the Government to recognise that this is a highly controversial measure. It is coming at the fag end of the session. Many things of more urgent importance to the country which could be usefully discussed are getting left out for lack of time. I do appeal to the Government even now not to press this controversial measure. Let there be further thought on it and let a little time be released for other things. I hope, by the afternoon they will reconsider the matter.

**Shri S. M. Banerjee (Kanpur):** I fully support Shri Masani. This Bill, the Unlawful Activities (Prevention) Bill is a most controversial Bill and this should be postponed to the next session. This Bill should be dropped and in its place we should have a discussion on the R. K. Hazari Report. Everybody wants that this Bill should be dropped.

**श्री अटल बिहारी वाजपेयी (बलरामपुर):** काल की स्थिति है भारत सरकार के पास सुरक्षा में उनका समर्थन करता हूँ। अभी देश दे सरुत काल की स्थित है। भारत सरकार के पास सुरक्षा अधिनियम है। अगर कोई ऐसी परिस्थिति पैदा हो जाय जिसका सामना करना जरूरी हो तो सरकार के शास्त्रागार में काफ़ी हथियार हैं। अतः यह नया बिल इस सेशन में लाने की जरूरत नहीं है।

**Shri Surendranath Dwivedy (Kandrapara):** We all associate ourselves with this demand.

**Shri S. A. Dange (Bombay Central South):** Sir, we associate ourselves

with this request because the formulations in this Bill are so wide that no lawful activity will be left in this country if it is passed now.

**Mr. Speaker:** Shri Masani to present the Fourth Report of the Public Accounts Committee.

**Shri S. M. Banerjee:** What is the reply of the Government?

**Shri Surendranath Dwivedy:** Appeal is made all right but what is the reply of Government?

**Mr. Speaker:** Let us see. They will perhaps consider it.

**Dr. Ram Subhag Singh:** It is not possible now to accede to it.

**Mr. Speaker:** He says that it is not possible now.

**Shri Nath Pai (Rajapur):** Who said it?

**Dr. Ram Subhag Singh:** I said it.

**Mr. Speaker:** The Minister said it. Unlawful activity is not of the Speaker!

12.34 hrs.

PUBLIC ACCOUNTS COMMITTEE  
FOURTH REPORT

**Shri M. R. Masani (Rajkot):** Sir, I beg to present the Fourth Report of the Public Accounts Committee regarding Action taken by Government on the recommendations of the Committee contained in their Sixty-Fourth Report (Third Lok Sabha) regarding Purchase of Defective Tyres.

**श्री मधु लिमये (मुंगेर):** अध्यक्ष महोदय नं० 11 के बारे में मुझे कुछ कहना है। श्री मीनू मसानी जी ने जो पब्लिक एकाउन्ट्स कमेटी की रपट अभी मेज पर रखी है वह कोई मामली रपट नहीं है। आपके निर्देश पर पब्लिक एकाउन्ट्स कमेटी में कहा गया था कि डिफेक्टिव टायर्स के बारे में सरकार ने पब्लिक

[श्री मधु लिमये]

एकाउण्ट्स कमेटी की 64वीं रपट पर क्या कार्यवाही की है, उस पर वह जांच करे। मैं आपका ध्यान दिलाना चाहता हूँ कि जिस मेजर सिंह आफिसर कर्मांडिंग मलाड...

**Mr. Speaker:** You are going into the merits of it.

श्री मधु लिमये : आप अध्यक्ष महोदय, मेरी प्रार्थना सुनिये। यह रपट अब आई है, शनिश्चर को यह सत्र खत्म होने जा रहा है। इस लिये मैं निवेदन कर रहा हूँ कि मैंने आफिसर कर्मांडिंग मलाड—मेजर सिंह का मामला उठाया था और मुझे आश्वासन मिला था कि उसके बारे में जांच की जायगी। लेकिन अब पब्लिक एकाउण्ट्स कमेटी ने कहा है कि 30 नवम्बर को उनकी रपट आती है और पब्लिक एकाउण्ट्स कमेटी कहती है कि मेजर सिंह के खिलाफ आप जांच करिये, लेकिन ताज्जुब की बात है कि 16 दिसम्बर...

श्री अटल बिहारी वाजपेयी (बलरामपुर) : यह कौन सी रिपोर्ट है ?

श्री मधु लिमये : डिफेक्टिव टायरस का, बह सेना की सुरक्षा का मामला है।

श्री अटल बिहारी वाजपेयी : रिपोर्ट तो अभी मेज पर रखी गई है, यह इन के पास कैसे छा गई है ?

श्री मधु लिमये : मैंने अभी देखा है, उस में क्या है। मेज से लिया।

**Mr. Speaker:** Both of you will please sit down. It has been presented only just now. I would request Mr. Madhu Limaye to write to me about that.

श्री मधु लिमये : शनिश्चर को यह सत्र खत्म हो जायगा। कल 9 अगस्त है—अगस्त क्रांति का दिन। लेकिन सेना में इतनी सड़ान आ गई है कि हम लोग चिन्तित हैं।

**Mr. Speaker:** You write to me about that and we can fix some time for a

discussion, half-an-hour or whatever it is.

श्री मधु लिमये : असल में यह प्रिवलेज का मामला है, कल मुझको उठाने दीजिये। पब्लिक एकाउण्ट्स कमेटी की सिफारिशों का जब अपमान होता है...

**Mr. Speaker:** Not now.

12.35 hrs.

STATEMENT RE THREATENED STRIKE BY ALL INDIA PORT AND DOCK WORKERS FEDERATION AT MAJOR PORTS

**Mr. Speaker:** You need not read the whole thing.

**The Minister of Transport and Shipping (Dr. V. K. R. V. Rao):** This is a long statement. I lay the statement on the Table of the House. [Placed in Library. See No. LT-1357/67].

**Shri Nath Pai (Rajapur):** Sir, I have gone through the statement laid on the floor of the House by the Minister of Transport and Shipping. May I request you to have a careful look at it? My adjournment motion arises out of the acceptance of the failure on the part of the Government. You must not have had enough time to read the statement. Kindly look at p. 2 of the statement....

**Mr. Speaker:** He has just laid it on the Table. You read it carefully.

**Shri Nath Pai:** I have read it most carefully. I have been supplied with a copy. I am the man concerned with the adjournment motion. I have got an extremely good point to submit to you.

**Mr. Speaker:** Why submit it here?

**Shri Nath Pai:** The adjournment motion is pending with you.

**Mr. Speaker:** That is true. Are you going to convince me here?